

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

02/04/2019

O.A./260/324/2016
RNF

S K PRADHAN
-V/S-
M/O RAILWAYS

ITEM NO:52

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. K. Ojha

Notes of The Registry	Order of The Tribunal				
	None appears on behalf of the applicant. Mr. S. K. Ojha, Ld. Counsel for the respondents is present and heard. No one was present on behalf of the applicant on previous date i.e on 16.05.2018. It seems that the applicant has lost interest to pursue this case. Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant. <table><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">pms</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	pms	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
pms					